

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

29. TCP 33/2011

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 08.07.2024**

**NAME OF THE PARTIES:- Sanjay Suryaprakash Mehta**  
**V/s**  
**SKG Consultants & Engineering Pvt. Ltd.**

**Section: 397 -398 of Companies Act, 2013**

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**ORDER**

**TCP 33 of 2011**

For the Applicant : None present

For the Respondent (VC) : Adv. Kavita Singh

None present on behalf of the Petitioner. Counsel appearing for the Respondent stated that the Application to bring on record the legal heirs of the Petitioner who died on 22.02.2021, has not yet been filed. Let the same be filed. List this matter on **23.09.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**